OA.No.170/00509/2017/CAT/BANGALORE

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00509/2017

DATED THIS THE 05TH DAY OF JUNE, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

Sri S. Mahanthesha, Age: 37 years, S/o Sri T.S. Shanthaveerappa, Occn: Postal Assistant, Chitradurga Head Post Office, Chitradurga District – 577 501

...Applicant

(By Advocate Shri P.A. Kulkarni)

Vs.

1. Chief Post Master General,

Karnataka Circle,

Palace Road,

Bangalore - 560 001.

2. Post Master General,

S.K. Region,

Palace Road,

Bangalore - 560 001.

3. Superintendent of Post Offices,

Chitradurga Division,

Chitradurga – 577 501

Director of Postal Services,
 Office of the Post Master General,
 S.K. Region, Palace Road,

Bangalore - 560 001.

5. Sri R. Ashok, Inspector of Posts, Davangere II Sub-Division Presently Assistant Superintendent of Post Offices, Tiptur: 572 201 (Tumakur District)

...Respondents

(By Shri. K. Gajendra Vasu, Senior Panel Counsel)

ORDER (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

Because of the appeal having been rejected, the OA has to be either reframed or amended. The applicant seeks to withdraw the OA and grant him liberty to file a fresh OA on the same cause of action. It is Allowed.

2. This OA is therefore dismissed as withdrawn. No order as to costs.

(PRASANNA KUMAR PRADHAN)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00509/2017

Annexure A1 Copy of charge memo dated 10.07.2014

Annexure A2 Copy of corrigendum dated 15.07.2014

Annexure A3 Copy of the IO's report dated 07.11.2016

Annexure A4 Copy of the disagreement note dated 27.12.2016

Annexure A5 Copy of the representation dated 30.01.2017

Annexure A6 Copy of the punishment order dated 13.03.2017

Annexure A7 Copy of the appeal memo dated 25.04.2017

Annexure A8 Copy of the representation dated 08.09.2017

Annexure A9 Copy of the representation dated 13.09.2017

Annexures with reply statement

Annexure R1 Copy of Mahazar for visiting Anaji SO on 24.12.2013

Annexure R2 Copy of statement of the applicant dated 24.12.2013

Annexure R3 Copy of postal receipt

Annexure R4 Copy of Sub-Office Daily Account, Anaji to Davangere

Annexure R5 Copy of Mahazar dated 27.12.2013

Annexure R6 Copy of extract of the entry in Acquittance Register

Annexure R7 Copy of statement of Shri Dhanaraj, GDS at Anaji SO dated 27.12.2013

Annexure R8 Copy of Central Administrative Tribunal, Bangalore Bench judgment in O.A. No. 851/2015 dated 28.11.2016

Annexure R9 Copy of PMG, S.K. Region letter dated 09.10.2017

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